

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 16969/2023

(Arising out of impugned final judgment and order dated 20-04-2023 in SPLAD No. 202/2023 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

U. P. STATE BRIDGE CORPORATION LIMITED & ANR. Petitioner(s)

VERSUS

SARVESH Respondent (s)

(IA No. 136029/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 02-01-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE HIMA KOHLI
HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH

For Petitioner(s) Mr. Divyanshu Sahay, Adv.
 Ms. Shradha Narayan, AOR
 Mr. Akshay Sahay, Adv.
 Mr. Samarth Srivastava, Adv.

For Respondent(s) Mr. D K Tripathi, Adv.
Mr. Prashant Shukla, Adv.
Mr. Satyajeeet Kumar, AOR

UPON hearing the counsel the court made the following
O R D E R

1. Counter affidavit was filed in the present case in the month of September, 2023. Rejoinder affidavit has not been filed so far. Last opportunity of two weeks is granted to file the same with a copy to the other side.
2. List on 22nd January, 2024.

(Geeta Ahuja)
Assistant Registrar-cum-PS

(Dipti Khurana)
Assistant Registrar